

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

IA (IBC)/74/GB/2024 In CP (IB)/24/GB/2022 Connected with (CP (IB)/512/KB/2018)

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	State Bank of India Vs Manoj Jayaswal
UNDER SECTION	U/s 95 (1) of IBC, 2016.

For Petitioner (s) : Ms. Mitali Bhatt, Adv

For Respondent (s) : Mr. Souritra Ganguly, Adv.
Mr. Chitresh Saraogi, Adv.

ORDER

IA (IBC)/74/GB/2024

Learned Counsel Mr. Souritra Ganguly appears on behalf of the respondent and states that due to certain technical difficulties they could not file their reply affidavit online, as was directed by this Bench. However, also states that pursuant to transfer of this petition from Kolkata Bench of NCLT, the required reply affidavit filed by them has somehow been misplaced and not reached NCLT, Guwahati Bench. Today they shall submit hardcopy of the same in the Registry. Copy of reply has already been served on the applicant side. Applicant is represented by Learned Counsel Ms. Mitali Bhatt.

In view of the submissions, the delay in filing reply is condoned as has been prayed for in **IA (IBC)/74/GB/2024** and accordingly, this application is allowed and **disposed of**.

CP (IB)/24/GB/2022

Since, pleadings are complete, list the main CP on **04.06.2024** for arguments, as a last chance.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)